NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

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PRESENT: SHRI Ch. MO	OHD SHARIEF TARIQ, MEME	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/31/2016	
NAME OF THE PETITIONER(S)	: P.K.Sudheer and 5 others	
NAME OF THE RESPONDENT(S)	: Sree krishnapuram Hospital	s Private Ltd and 11 others
UNDER SECTION	: 111, 397, 398, 402, 403, 406 &	2 237 r/w Sch XI
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WH	OM
1. Preethi - S-Arasu for Rajagopal & Raghun	Counsel for R	esplt fight
for Rajagopal & Raghun Advocates	altan	
B) C. A. ARASEMM	AN PER NIFE	SRG CNOSCO
PER SOP ROSE		an Shall Rom
3. Abishek Ramon for	For Peh Hon	en Moder
HARISTIANKAR MAN	1	

ORDER

Counsels for both the parties are present and prayed for time to make final arguments.

At request time is enlarged. Put up on 24.01.2018 at 10.30 A.M.

ーSの一 MEMBER (JUDICIAL)

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